316 Written Answers to		[RAJ	IYA SABHA]	Unstarred Questions	
1	2	3	4	5	6
32	Delhi	0	0	0	0
33	Lakshadweep	0	0	0	0
34	Pondicherry	0	0	0	0
	Total (UTs)	0	0	0	0
	Grand Total	7584	6537	6864	1604

<sup>\*</sup> No report after March '09.

## Concurrent evaluation of rural development schemes

- 120. DR. CHANDAN MITRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government proposes to have a concurrent evaluation of various rural development schemes;
  - (b) if so, the details thereof; and
- (c) by when an autonomous Concurrent Evaluation Office is likely to be set up for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) All the major programmes of the Ministry of Rural Development are concurrently evaluated through independent research institutions. The Ministry of Rural Development has conducted Concurrent Evaluation Studies/Impact Assessment Studies of the major programmes namely Swarnjayanti Gram Swarojgar Yojana (SGSY), District Rural Development Agency Administrations (DRDA Admn.), State Institute of Rural Development (SIRDs) and Pradhan Mantri Gram Sadak Yojana (PMGSY).

(c) The Ministry of Rural Development has constituted a Concurrent Evaluation Office (CEO) to carry out concurrent evaluation of various programmes of the Ministry.

## Putting agricultural activities in negative list under MGNREGA

121. SHRI K.N. BALAGOPAL: Will the Minister of RURAL DEVELOPMENT be pleased to state: